

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP(IB)/37(CHE)/2023
Name of Petitioner : R Krishnamoorthy
& Vs
Name of Respondent : Arjun Technologies (India) Ltd
Section : 9 Rule 6 of IBC, 2016

ORDER

Present: Mr. P.Elayarajkumar, Ld. Counsel for Applicant.
Mr. Ashiln Christo, Ld. Counsel for Respondent.

Pleadings are complete.

List the Petition for hearing on **05.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**